

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.12.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8804 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Evergreen Corporation Vs. Satec Envir Engineering (India) Pvt. Ltd.	Suraj S. Ghogare
2.	I.A. No. 8810 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Archana Mallick Vs. Tata Capital Financial Services Ltd. & Anr.	Sanwal Tibrewal
3.	I.A. No. 8811 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Daimler Financial Services India Pvt. Ltd. (Now known as Mercedes-Benz Financial Services India Pvt. Ltd.) Vs. Mary Eskil Alex, Personal Guarantor of Sealand Infrastructure Pvt. Ltd. & Anr.	Henna George
4.	I.A. No. 8815 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Daimler Financial Services India Pvt. Ltd. (Now known as Mercedes-Benz Financial Services India Pvt. Ltd.) Vs. Ashish Alex, Personal Guarantor of Sealand Infrastructure Pvt. Ltd. & Anr.	Henna George

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